

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 14th August, 2018
Time : 10.30 A.M.

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 14/2018(CZ)	Abha Chaitanya Vs Union of India & Anr.	Mr. Manish Gupta, Applicant	11-09-2018
AFTER NOTICE				
2.	Original Application No. 56/2014(CZ) (M.A.No.74/18)	Harish Vyas, Vs. Union of India & 5 Ors.	Mr. Anirudh Vyas, Son of Applicant in Person. Mr. Sachin K. Verma, Adv for R-1 to 10	11-09-2018
3.	Original Application No. 106/2014(CZ) (M.A.No.77/18)	Harish Vyas, Vs. Raj. State Pollution Control	Mr. Anirudh Vyas, Son of Applicant in Person. Mr. Sachin K. Verma, Adv for R-1 to 10	11-09-2018
4.	Original Application No. 156/2014(CZ) (M.A.No.76/18)	Harish Vyas, Vs. Chief Conservator of Forest & 3 ors.	Mr. Anirudh Vyas, Son of Applicant in Person. Mr. Sachin K. Verma, Adv for R-1 to 10	11-09-2018
5.	Original Application No. 310/2014(CZ) (M.A.No.75/18)	Harish Vyas, Vs Union of India & 4 ors.	Mr. Anirudh Vyas, Son of Applicant in Person. Mr. Sachin K. Verma, Adv for R-1 to 10	11-09-2018
FOR COMPLETION OF PLEADING				
6.	Original Application No. 81/2017(CZ)	Ashwin Rastogi Vs State of M.P. & 207 Ors.	Mr. Apoorv Pandey, Adv. Mr. N.C.Das, Adv. Mr. P.K.Pawar, Adv. Mr. Dharamveer Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Mohd. Arif Shaikh, Adv. Mr. Abhishek Malviya, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Manoj Manav, Adv. Mr. H.Y.Mehta, Adv. Mr. Vashistha Narayan Dubey Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Qasim Ali, Adv. Mr. Yadvendra Yadav, Adv. Ms. Parul Bhadoria, Adv. Mr. J.P.Sharma, Adv. Mr. Pankaj C. Bagadia, Adv. Mr. Sarvar Parvez Khan, Adv. Mr. Anil Nagrani, Adv. Mr. S.N.Shama, Adv. Mr. Bhavdeep Singh, Adv. Mr. V.H.Vaswani, Adv. Mr. Sunita Vaswani, Adv.	12-09-2018

			Mr. Sunita Tiwari, Adv. Ms. Sheetal Tiwari, Adv. Mr. D.K.Chhabra, Adv. Mr. Bhavdeep Singh, Adv. Mr. Aakash Ambedkar, Adv.	
7.	Original Application No. 116/2016(CZ)	Nav Yuvak Ajay Ekta Samiti Vs. Hindustan Copper Limited & 2 Ors.	Mr. Ankur Pastor, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. A.K.Charles, Adv.	12-09-2018
8.	Original Application No. 11/2015 (CZ)	Kishore Samrite (Copper Mining) Vs. M/s Hindustan Copper Ltd. &10 Ors.	Mr. R.S. Verma Adv. Mr. Dharamveer Sharma, Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Sachin K. Verma, Adv. Mr. Yadvendra Yadav, Adv. Mr. V.H.Vaswani, Adv. Ms. Parul Bhadoria Adv. Mr. Shrey Raj Saxena, Adv.	12-09-2018
9.	Original Application No. 27/2016(CZ) (M.A.No.672/16)	Ashok Kumar Bhatnagar Vs. Hindustan Copper Limited & Ors.	Mr. DharamveerSharma, Adv. Mr. R.K.Sanghi, Adv. Mr. Sachin K. Verma, Adv. Mr.Om Shankar Shrivastava, Adv. Mr. Yadvendra Yadav, Adv. Mr. V.H.Vaswani, Adv. Mr. Vinod Kumar Maran Adv. Ms. Parul Bhadoria, Adv.	12-09-2018
10.	Original Application No. 111/2015(CZ)	Rakesh Chaturvedi & Anr. Vs. State of M.P. & 5 Ors.	Mr. Rohit Sharma, Adv. Mr. Virendra Singh, Adv. Mr. Om. S. Shrivastava, Adv. Mr. Sachin K. Verma, Adv.	12-09-2018

Note : No Hon'ble Members is posted in this Bench. The Cases listed above on 14-08-2018 shall be adjourned to 11-09-2018 and 12-09-2018.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
SUPPLEMENTARY CAUSE LIST OF BHOPAL ZONAL BENCH**

Date : 14th August, 2018
Time : 02.00 P.M.

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
CHAIRPERSON

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

(THROUGH VIDEO CONFERENCING)

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Original Application No. 26/2015 (CZ)	Sheikh Altaf & Ors. Vs. State of M.P. & Ors.	Mr. Manoj Kumar Agrawal, Adv. for Applicant
2.	Original Application No. 143/2016 (CZ)	Sheikh Altaf & Ors. Vs. Malay Srivastava, Principal Secretary & Ors.	Mr. Manoj Kumar Agrawal, Adv. for Applicant
3.	Original Application No. 148/2017 (CZ)	Alok Dubey Vs. State of Chhattisgarh & Ors.	Mr. Sourabh Sharma, Adv. for Applicant
4.	Original Application No. 95/2017 (CZ) (M.A. No. 392/2017)	Shiv Lal Salvi & Ors. Vs. Union of India & Ors.	Mr. Sourabh Sharma, Adv. for Applicant

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